

CP NO.65(ND)/2013
RT NO.56/2016

Parshotam Kumar

...Petitioner.

Versus

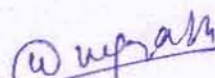
M/s Graphic Motors Pvt. Ltd. & Ors.

...Respondents.

Present: Mr.Rajansh Thukral, Advocate for petitioner.
None for respondents.

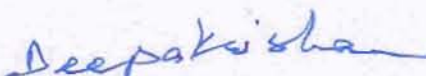
The instant petition was received by transfer from the Company Law Board and taken up for 31.08.2016. Notices were directed to be issued to the respondents for hearing for today. Notices have been served upon respondents No.2 to 4 by Speed Posts, as per report of the office based on the track report of the Post Office on the internet. There is no representation from the respondents. The respondents are ^{thus} proceeded against ex parte.

List the matter for 17.10.2016 for arguments.


(Justice R.P. Nagrath)
Member (Judicial)

September 21, 2016

arora


(Deepa Krishan)
Member (Technical)